

## Messages from Rajya Sabha

**SECRETARY GENERAL:** Sir, I have to report the following message received from the Secretary General of Rajya Sabha:

In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2<sup>nd</sup> April, 2025, agreed to the following amendments made by the Lok Sabha at its sitting held on the 25<sup>th</sup> March, 2025, in the Boilers Bill, 2024:-

### **ENACTING FORMULA**

1. That at page 1, line 1, **for** the words "Seventy-fifth", the words "Seventy-sixth" be **substituted**.

### **CLAUSE 1**

2. That at page 1, line 5, **for** the figure "2024", the figure "2025" be **substituted**?

I also have to report the following message received from the Secretary General of Rajya Sabha:

In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 2<sup>nd</sup> April, 2025, agreed without any amendment to the Immigration and Foreigners Bill, 2025, which was passed by the Lok Sabha at its sitting held on the 27<sup>th</sup> March, 2025.

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**12.04 hrs**